

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 35 (ND) 2016
RT No.15/Chd/CHD/2016
alongwith CA No. 51/2017**

Smt. Harjeet Kaur ...Petitioner
Versus.

M/s Shree Maya Pulp & Papers Pvt. Ltd.& Ors.. ...Respondents

Present: Mr. Jaikush Hoon, Advocate for petitioner.
Mr. Manish Jain, Advocate for respondents.

Learned counsel for the parties submit that the parties are making earnest efforts for settlement. The matter was fixed for today to hold a pre-Lok Adalat. It be listed for 08.07.2017 when the next National Lok Adalat is being held. The learned counsel for the respondents submits that he has handed over the Arms License in the name of petitioner's late husband Mr. Iqbal Singh to the counsel for the petitioner which may help the parties for further discussion in the settlement.

- SAJ -

(Justice R.P. Nagrath)
Member(Judicial)

May 19, 2017.
saini